

[श्री जार्ज फरनेन्डीज]

साम्यवादी पार्टी को या किसी और को भेजने पर सरकार कोई लगाम लगाने का प्रयास करेगी ?

SHRI Y. B. CHAVAN : It is very difficult to stop communication in the country itself. Of course, what the Chinese Embassy communicates and how it communicates with its own government, it is a different matter altogether. I do not think we can control that either. About this telegram, it has been published in their own newspaper.

श्री मधु लिमये (मुंगेर) : क्या प्रधान मंत्री या विदेश मंत्री पब्लिक भूमि के बारे में कुछ कहेंगे ?

श्री जार्ज फरनेन्डीज : विज्ञापन के बारे में कुछ खुलासा होना चाहिये। श्री नम्बूदरीपाद ने कुछ खुलासा किया, कुछ आप भी कीजिये।

SHRI Y. B. CHAVAN : Possibly, if you give notice of a question, I will come prepared with all facts and figures.

MR. SPEAKER : The question is very pertinent and very important also. But it is on a different subject. This Calling Attention relates to the telegram.

श्री मधु लिमये : विज्ञापन के बारे में भी हम लोगों ने कहा है।

MR. SPEAKER : The telegram has been sent. It has not been denied by the government. The contents of the telegram have also been read.

SHRI ATAL BEHARI VAJPAYEE : What action has been taken ?

MR. SPEAKER : I have no objection to that being discussed separately. Then questions were asked about our attitude on the questions of Rumania and Tibet. Now, all of them cannot be discussed on a Calling Attention which is about a telegram. You can take some other opportunity for raising that very relevant

and important matter ; but not on this occasion.

श्री जार्ज फरनेन्डीज : आप इस पर एक ध्यान आकर्षण प्रस्ताव स्वीकार कीजिये। हम रोज पेश कर रहे हैं ?

SHRI RANGA (Srikakulam) : What about the remarks made by the Chief Minister of Kerala ? Certainly, that is very-relevant and the Home Minister can make the position clear.

MR. SPEAKER : That is a different matter.

श्री मधु लिमये : बेरी कमिशन के बारे में मैंने सवाल पूछा था। उसके बारे में वचन दिया गया था कि सदन को जानकारी दी जाएगी। राजस्थान में आग लगने का खतरा उत्पन्न हो गया है। आपने

MR. SPEAKER : I have disallowed it. Nothing will be taken down.

SHRI MADHU LIMAYE : **

MR. SPEAKER : It shall not be answered Shri Dhillon.

COMMITTEE ON PUBLIC UNDERTAKINGS

Twenty-Seventh Report

SHRI G. S. DHILLON (Taran Taran) : Sir, I beg to present the Twenty-seventh Report of the Committee on Public Undertakings on Hindustan Cables Limited, [Paras in Section II of Audit Report (Commerical) 1968].

PUBLIC ACCOUNTS COMMITTEE

Fifty-fourth Report

SHRI M. R. MASANI (Rajkot) : Sir, I beg to present the Fifty-fourth Report of